GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:6559 ANSWERED ON:08.05.2003 LOSSES TO MEJIA THERMAL POWER STATIONS SUNIL KHAN

Will the Minister of POWER be pleased to state:

- (a) the losses to Mejia Thermal Power Project by rail transportation during the last three years;
- (b) whether reduction coal price is being made at penal rate;
- (c) if not, reasons therefor;
- (d) whether the same person was awarded the order for years and reasons therefor; and
- (e) the amount of coal required to generate the electricity per year and the amount of coal required from BCCL, ECL per year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

- (a) : There is occasional loss of coal during transit by rail from Eastern Coalfield Limited (ECL) and Bharat Coking Coal Limited (BCCL) but the same is within reasonable limit.
- (b) & (c): As the loss is due to pilferage in transit, reduction of coal price at penal rate could not be applied on any agency.
- (d): All the contracts of DVC are processed through tendering procedures and awarded to the technically acceptable lowest bidder.
- (e): The quantity of coal depends upon the electricity produced in a year. The amount of coal procured and consumed from BCCL and ECL during the last three years is as under:

(Figures in MT)

Year Onty. of coal procured Onty. of coal consumed

From BCCL From ECL

 2000-01
 1741475
 182266
 1866098

 2001-02
 2094102
 5294
 1941788

 2002-03
 1986325
 11494
 2275422